

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 618
IB-1799(ND)/2019

IN THE MATTER OF:

M/s. Parisi Grand Smooth Logistics

...PETITIONER

Vs.

**M/s. Agile International Logistics and
Supply Chain Pvt. Ltd.**

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 14.03.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Adv. Akshay Srivastava and Adv.
Riddhi Jain

For CoC Members

:Ms. Sanjana Saddy and Ms.
Hima Bhardwaj, Advocates.

ORDER

Due to paucity of time, matter is now adjourned to **12.04.2023**.

Sd/-
(Court Officer)